

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**OA No. 061/885/2020
(Diary No.4325/2020)**

This the 1st day of October, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Bikram Jeet Age 38 years S/o Bidhi Chand Raina R/o Village Brehvi Tehsil Kalakote District Rajouri.
2. Shaheen Akhter Age 34 years D/o Mohd Afzal R/o Ward No.2 near Forest Department Rajouri.

.....Applicants

(Advocate: Mr. Sarafraz Hamid Rather)

Versus

1. Union Territory of J&K through its Commissioner/Secretary to Government, Revenue Department, Civil Secretariat, Jammu.
2. J&K Service Selection Board through its Secretary, Rail Head Complex, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra)



ORDER
[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

During the course of arguments, learned counsel for applicants submitted that he would be satisfied if direction is given to the respondents to consider the appointments of the applicants by operating the waiting list with regard to post of Junior Assistant in reference to Advertisement Notice No.06 of 2015 dated 01.09.2015 (Item No.590).

2. Heard and considered. O.A. is disposed of with a direction to the respondents to consider the candidature of the applicants for appointment by operating the waiting list in respect of appointment against the post of Junior Assistant with reference to advertisement No.06 of 2015 dated 01.09.2015 (Item No.590) in accordance with the rules and regulations, if the period of waiting list has not expired, within one month from the date of receipt of a certified copy of this order. In case, the respondents are of the view that the case of the applicant cannot be considered in the manner indicated above, they are at liberty to reject the case by way of passing a speaking and reasoned order with intimation to the applicants.

3. O.A. is disposed of accordingly. No costs.

(ANAND MATHUR.)
MEMBER (A)

sks/-

(RAKESH SAGAR JAIN)
MEMBER (J)

